

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

120(ND)/09

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019.

NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.

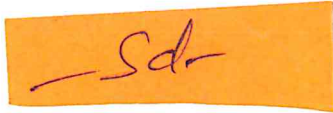
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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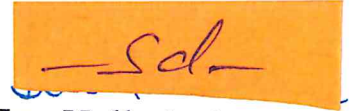
Present: Mr. Gyanendra Kumar, Ms. Anuradha Mukherjee, Mr. Abhijit Mittal and Ms. Nandini, Advocates for the Respondent

ORDER

No time left. Renotify this case on 13th November, 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)